[Shri S. K. T. Ramachandran] sector and with exemption of enforcement of certain Governmet measures such as the Factory Act, provisions of ESI and PF facilities, floods its goods comparatively at cheaper rates. It is also alleged that the benefits extended to the cottage sector neither reach the entrepreneurs, nor the consumers, nor the workers. The whole cottage sector has become a ground for exploitation $b_{\mathbf{v}}$ traders and middlemen. common label system is a base for exploiters. Thus the benefits extended to the cottage industry with good intentions by the Government have helped only traders resulting in hardship to the small sector. So, to rescue the small-scale industry from peril, the following suggestions are made:

- I. The differences in the excise duty between mechanised and small-scale sectors should be widened in favour of the small-scale sector to the tune of Rs. 4 per 100 boxes of 50 matches.
- 2. Parity should be maintained between small-scale sector and cottage sector in enforcement of welfare measures, implemented by the Government for the benefit of the workers.
- 3. If implementation of certain Governmental measures in this regard as to to the cottage industry are found impracticable and enforceable, then enforcement of such measures on the small-scale sector should be done away with.

The Labour Minister is here. He may kindly lend this ears to me.

4. Strict vigil should be made as to the implementation of child labour act and offenders of this act should not be allowed to go scotfree and be punished heavily.

Equality of justice is the noblest object of the Indian Constitution. It is the responsibility of this august House to see that is is extended to all sections in the country. Thank you, Mr. Vice-Chairman.

Deteriorating Law and Order situation in Assam

SHRIMATI SYEDA ANWARA TAI-

MUR (Nominated): Hon. Chairperson, I would like to make a special mention of the law and order situation in Assam.

The law and order situation in Assam is deteriorating day by day. It has gone from bad to worse. The people of Assam have no security of life and property. Security forces have proved themselves to be totally incapable of controlling the situation prevailing in the State. Killing of persons has become a daily routine. All sections of people are victims. More than 40 Congress workers have Shri Lakhon Lahon, been killed. Lakhaimpur North President \mathbf{of} Committee, District Congress month last killed was attempts were Several brutally. earlier also, made to kill him but somehow his life was saved for some time. But at least, the security forces could not protect his life. He had to die at the bullets of the miscreants in broad day-light in the very heart of the town. Two Chairmen of chambers of Commerce were killed one after another. Last month only, two weeks back. Shri Surendrapaul, brother of Shri Swrajpaul, London-based industrialist, was killed in Tinsukia. The wife of Superintendent of Police, Dibrugarh was killed. Seven persons killed in violence as per the news appearing in "The Times of India" of 2nd May, 1990. Apart from these killings, large scale dacoities are When killings and taking place. dacoities are taking place, it is told that the unidentified persons commited the crimes and those persons could not be arrested and sometimes when arrested, they were released immediately. The Bodos problem can be solved by negotiations. Several sittings by the Bodo militants were help with the Government. But till now, these are not successful. Apart from Bodos, the activities of other militants have gone very high. The people of Assam are passing through a very painful situation. I do not know how long this kind of situation is allowed to continue. I would like to know whether

the Government of India will remain as a silent spectator. I understand that law and order situation is a State subject but secession of Assam from India is not a State subject. I would like to bring it to the notice of the House that the situation in Assam is alarming. Large scale arms and ammunition are openly coming outside. The Government of India has got no control over it. A majority of people in Assam do not support the secession of Assam from India. large number of people of Assam took part in the freedom movement and sacrificed their lives for India's independence.And also, the majority of people in Assam like to remain in the mainstream and they are nationalist in their outlook, but there is no security to the life and property of those who support this nationalism. I think only dealing with the problem of Assam politically will not do,

Assam requires special financial help from the Centre. There heavy floods every year resulting in immense misery to the majority of people who are mainly dependent on agriculture. There are 3-1/2 lakh educated unemployed youth in Assam. They are very frustrated. At the age of their youth when they do not see any bright future and see only darkness, naturally their energy is likely to be diverted to destruction. It is quite natural. So, I would like to suggest that a permanent solution for controlling the Brahmputra should be found out and introduction of employment oriented schemes on a large scale is very much needed for the welfare of people in Assam.

Lok Sabha elections should also be held as early as possible so that people of Assam should not feel neglected. There should be some representation in the Lok Sabha. Voters' list prepared and has been should be held at the earliest possible. If the situation is allowed to continue, it will go in the way of Kashmir and Punjab. It is alarming. I must re-So the problem of Assam peat it. should be dealt with by the Government of India and special attention

should be given to it and immediate steps should be taken to control the painful situation prevailing in Assam.

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश): मान्यवर उपसभाध्यक्ष जी, पंजाब ग्रीर काश्मीर जो वार्डर के एरिया है वें उस रहे हैं और असाम में "उलफा" और भी जो ग्रातंकवादी संगटन उन्होंने लोगों का जीना दूभर कर दिया

उपसभाध्यक्ष (प्रो० चन्द्रेश पी० ठाकूर) : श्रीप बैठ जाइये, इतना समय नहीं है।

डा० रत्नाकर पाण्डेय : मे को इनसे एसोसिएट करता हूं ग्रीर वहां सरकार प्रोकाशन ले ग्रीर जरूरत हो तो राष्ट्रपति शासन लाग करके वहां ला एंड ग्रार्डर सिच्यएशन ठीक की जाए. प्योंकि वार्टर एरिया **है और हमारे** देश से संबंधित है। इसलिए मैं भ्रपने को र्तमुर जी से सम्बद्ध करता हूं।

Diseases afflicting the fish breeding in Gujarat

श्री छोट् भाई पटेल (गुजरात) : माननीय उपसभाध्यक्ष महोदय, मैं श्रापके मध्यम से सरकार का ध्यान मरीन के बारे में फ्रांकर्षित प्रोडक्स**न** करना चाहना हं।

हमारे समद्र में जो घटनाएं रहो हैं, इससे चितित में बहत क्योंकि वहां फिश की स्ट्रेंज डिसीज रही है ग्रीर इस कारण हमारा यरीन फिण प्रोडक्शन है, उस में भा**री** गिरावट ग्रा रही है। मैं इसलिए चितित हैं कि हमारे देश का जो एक्सपोर्ट का है वह 700 करोड़ का लेकिन यह इतनी स्ट्रें**ज डिजो**ज है कि इसमें हमारे समुद्र के कई भाग प्रभावित हुए हैं। खासकर हमारे गुजरात जो सौराध्ट का एरिया गजरात का जो स्वीट वाटर का एरिया जहां बहुत मछली उत्पादन होता वह ग्रभी काफी बच गया है। मगर यह डिजी एपीज्मोटिक अल्सरेटिव सिडोम है। यह वायरस बहुत^{ु ह}र्दा फैल सकता है। इसलिए मैं श्राप के माध्यम से सरकार मे गुनारिक करना चाहता ह कि सौराष्ट्र एरिया में या गुनरात के पास के एरिया